

**ORISSA HIGH COURT****FILING REPORT AS ON :08/10/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0007246/2020	RANJAN KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	BHADRAK TOWN /236 /2020 () //
2	BLAPL/0007247/2020	HIMANSU MAITI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
3	BLAPL/0007248/2020	TAPAN JENA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	DHENKANAL TOWN /360 /2018 () //
4	BLAPL/0007249/2020	SUSANTA PRADHAN VS STATE OF ODISHA	R.ACHARY VS	JANKIA P.S. /176 /2020 () //
5	BLAPL/0007250/2020	JOHAN MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ADVA /74 /2020 () //
6	BLAPL/0007251/2020	AMIT @ AMIT KUMAR SWAIN VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /227 /2020 () //
7	BLAPL/0007252/2020	KESHAB MALLIK VS STATE OF ODISHA	ANUPAM DASH VS	RASGOBINDPUR /28 /2020 () //
8	BLAPL/0007253/2020	BASANTA BARIK VS STATE OF ODISHA	B.SAHOO VS	SUNDARGARH SADAR /208 /2020 () //
9	BLAPL/0007254/2020	ASISH PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
10	BLAPL/0007255/2020	KRISHNA CHANDRA MADHI @ MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /301 /2020 () //
11	BLAPL/0007256/2020	RAJU BAROI VS STATE OF ODISHA	ASIT KU JENA VS	ORKEL /220 /2019 () //

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12	BLAPL/0007257/2020	LOCHAN MALIKA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BUGUDA /233 /2020 () //
13	BLAPL/0007258/2020	SITARAM SAHOO VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /52 /2020 () //
14	BLAPL/0007259/2020	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	P.K.MAHARAJ VS	RANPUR /249 /2020 () //
15	BLAPL/0007260/2020	MANGA @ RATNAKAR MOHANTY VS STATE OF ODISHA	MANORANJAN MUDULI VS	REMUNA /159 /2020 () //
16	BLAPL/0007261/2020	AKHI BIRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	R.UDAYAGIRI /48 /2020 () //
17	BLAPL/0007262/2020	SUDAM SENDRIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAINTALA /133 /2019 () //
18	BLAPL/0007263/2020	KISHAN KUMAR KHEMUDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /158 /2020 () //
19	BLAPL/0007264/2020	SUKANTI RAULA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHATRAPUR /210 /2019 () //
20	BLAPL/0007265/2020	BAIRAGI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NAKTIDEUL /70 /2020 () //
21	BLAPL/0007266/2020	AKASH NAG VS STATE OF ODISHA	H.S.MISHRA VS	DUNGURIPALI /143 /2020 () //
22	BLAPL/0007267/2020	LAXMAN MUNDARY VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	TIKAYATPALI /62 /2020 () //
23	CMP/0000545/2020	NAMITA POTHAL	ABHISHEK DASH	//

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		VS	VS	0
24	CMP/0000546/2020	MAMATA SAHU GOBINDA CHANDRA SAHOO	PRASANNA KUMAR SWAIN	//
		VS	VS	0
25	CMP/0000547/2020	KRUSHNA CHANDRA SAHOO JAYANTI SAHOO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
26	CMP/0000548/2020	COLLECTOR,SUNDARGARH CHINMAYA BHUSAN DASH	AJAYA KUMAR DASH	//
		VS	VS	0
27	CONTC/0004277/2020	AMRUTI PATRA SANJUBALA PATTNAIK	ADV	//
		VS	VS	0
28	CONTC/0004278/2020	SASWAT MISHRA BIMAL KUMAR BEHERA	ADV.	//
		VS	VS	0
29	CONTC/0004279/2020	SATYABRATA SAHOO SATYA NARAYAN LUHA	ADV	//
		VS	VS	0
30	CONTC/0004280/2020	COMMISSIONER-CUM-SECRETARY DEPT. OF HOME AFFAIRS DHANAPATI MAHAPATRA	ADV	//
		VS	VS	0
31	CONTC/0004281/2020	SATYABRATA SAHU CHANDRA SEKHAR MOHAPATRA	ADV	//
		VS	VS	0
32	CONTC/0004282/2020	SATYABRATA SAHU BHAKTA PRASAD MOHAPATRA	ADV	//
		VS	VS	0
33	CONTC/0004283/2020	SATYABRATA SAHU HIMANCHALA DAGRA	ADV	//
		VS	VS	0
34	CONTC/0004284/2020	SATYABRATA SAHU PRAMILA PATEL	ADV	//
		VS	VS	0

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35	CONTC/0004285/2020	SATYABRATA SAHU LILIMA PATEL VS	ADV VS	// // 0
36	CONTC/0004286/2020	SATYABRATA SAHU SHRADHAKAR SAHU VS	ADV VS	// // 0
37	CONTC/0004287/2020	SATYABRATA SAHU SARAT KUMAR MAHARANA VS	ADV VS	// // 0
38	CONTC/0004288/2020	SATYABRATA SAHU GOPAL CHANDRA DWARI VS	ADV VS	// // 0
39	CONTC/0004289/2020	SATYABRATA SAHU PRADEEP KUMAR MISHRA VS	ADV VS	// // 0
40	CONTC/0004290/2020	SATYABRATA SAHU SUSHIL KUMAR SAHU VS	ADV VS	// // 0
41	CONTC/0004291/2020	SATYABRATA SAHU DILESHWAR SAHU VS	ADV VS	// // 0
42	CONTC/0004292/2020	SATYABRATA SAHU NIRANJAN PRADHAN VS	ADV VS	// // 0
43	CONTC/0004293/2020	PRADOSH KUMAR NAYAK SATYANARAYAN PATEL VS	ADV VS	// // 0
44	CONTC/0004294/2020	SATYABRATA SAHU JOGENDRA NATH MOHANTY VS	ADV VS	// // 0
45	CONTC/0004295/2020	SATYABRATA SAHOO PRADEEP KU. MOHANTY VS ABHAYA BISWAL	ADV VS VS	// // 0 0 //

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46	CONTC/0004296/2020	CHAKRAPANI CHOUHAN VS SATYABRATA SAHU	ADV VS	// 0 //
47	CONTC/0004297/2020	ADITYA PRAKASH MOHANTY VS SUSANTA MOHAPATRA	ADV VS	// 0 //
48	CONTC/0004298/2020	BIRANCHI NARAYAN DALAI VS SHYAM SUNDAR NAYAK	ADV VS	// 0 //
49	CONTC/0004299/2020	RENUDHAR SAHU VS SATYABRATA SAHU	ADV VS	// 0 //
50	CONTC/0004300/2020	GANGADHARA KHANDA VS K.SUDARHAN CHAKRAVARTHY	PRAFULLA KUAMR MALLICK VS	// 0 //
51	CONTC/0004301/2020	NANDALAL NAYAK VS SATYABRATA SAHU	ADV VS	// 0 //
52	CONTC/0004302/2020	DOLAMANI DASH VS SATYABRATA SAHU	ADV VS	// 0 //
53	CONTC/0004303/2020	NITYA NANDA PRADHAN VS SATYABRATA SAHU	ADV VS	// 0 //
54	CONTC/0004304/2020	PRADEEP KUMAR DASH VS SATYABRATA SAHU	ADV VS	// 0 //
55	CONTC/0004305/2020	NABAKISHORE BARAL VS PRADEEP KUMAR DASH	MANORANJAN NAYAK VS	// 0 //
56	CONTC/0004306/2020	AGASTI BHOI VS SATYABRATA SAHU	ADV VS	// 0 //
57	CONTC/0004307/2020	SARBESWAR SAHOO	ADV	//

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		VS	VS	0
58	CONTC/0004308/2020	SHYAM SUNDAR NAYAK JUGAL KISHORE SAHU	ADV	//
		VS	VS	0
59	CONTC/0004309/2020	SATYABRATA SAHU KSHAMANIDHI BARIK	ADV	//
		VS	VS	0
60	CONTC/0004310/2020	SATYABRATA SAHU DEBASABITA NAYAK	ADV	//
		VS	VS	0
61	CONTC/0004311/2020	SHYAM SUNDAR NAYAK KAILASH CHANDRA SABAT	ADV	//
		VS	VS	0
62	CONTC/0004312/2020	SATYABRATA SAHU BRAHMANANDA SAHOO	A.PATTANAİK	//
		VS	VS	0
63	CONTC/0004313/2020	PRADEEP KUMAR MOHAPATRA MANOJ KUMAR MISHRA	ADV	//
		VS	VS	0
64	CONTC/0004314/2020	SATYABRATA SAHU UMESH CHANDRA MOHANTY	ADV	//
		VS	VS	0
65	CONTC/0004315/2020	SAURABH GARG BHOJRAJ BEHERA	ADV	//
		VS	VS	0
66	CONTC/0004316/2020	SATYABRATA SAHU DASHARATHI SAHU	ADV	//
		VS	VS	0
67	CONTC/0004317/2020	SATYABRATA SAHU UTTAMRAJ PUROHIT	ADV	//
		VS	VS	0
68	CONTC/0004318/2020	SATYABRATA SAHU MANASI SAHU	ADV	//
		VS	VS	0

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69	CONTC/0004319/2020	SATYABRATA SAHU PRAFULLA KUMAR JOSHI VS	ADV VS	// // 0
70	CONTC/0004320/2020	SATYABRATA SAHU PRASANNA KUMAR SAHU VS	ADV VS	// // 0
71	CONTC/0004321/2020	SATYABRATA SAHU DILESWAR PADHAN VS	ADV VS	// // 0
72	CONTC/0004322/2020	SATYABRATA SAHU SANJAY KUMAR BHUYAN VS	ADV VS	// // 0
73	CONTC/0004323/2020	SATYABRATA SAHU GHANASHYAM BEHERA VS	ADV VS	// // 0
74	CONTC/0004324/2020	SATYABRATA SAHU PRAFULLA KUMAR DALAPATI VS	ADV VS	// // 0
75	CONTC/0004325/2020	SATYABRATA SAHU SHYAM KUMAR BARIK VS	ADV VS	// // 0
76	CONTC/0004326/2020	SATYABRATA SAHU BARUNA BHOI VS	ADV VS	// // 0
77	CONTC/0004327/2020	SATYABRATA SAHU REENA NAYAK VS	ADV VS	// // 0
78	CONTC/0004328/2020	SATYABRATA SAHU DEBANANDA KARAN VS	ADV VS	// // 0
79	CRLA/0000520/2020	SATYABRATA SAHU ARJUNA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// // BAMBARI /69 /2018 0 //

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80	CRLA/0000521/2020	HARIHAR BEHERA @ KUNA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	RASGOBINDPUR /98 /2020 () //
81	CRLMA/0000139/2020	DEBU @ DABU MURMU VS STATE OF ODISHA	ADV VS	// / /0 () //
82	CRLMC/0001432/2020	MADHABILATA PAL VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KHAMAR /34 /2017 () //
83	CRLMC/0001433/2020	MANASI NAYAK VS STATE OF ODISHA	S.K.NAYAK 2 VS	RAJKANIKA /168 /2015 () //
84	CRLMC/0001434/2020	NARAYAN SETHI VS STATE OF ODISHA	BIBHUDA NANDA VS	VIGILANCE PS (BERHAMPUR) /36 /2014 () //
85	CRLMP/0001193/2020	RANJIT KUMAR PATNAIK @ RANJIT @ RAN VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	PURI TOWN /250 /2007 () //
86	CRLMP/0001194/2020	GITANJALI BHOI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// / /0 () //
87	CRLMP/0001195/2020	SMRUTISANDHYA DALEI @ BEHERA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	// / /0 () //
88	CRLMP/0001196/2020	JITENDRA KUMAR PRADHAN VS STATE GOVT.,PRINCIPAL SECRETARY,DEPTT. OF HOME	R.K.ROUTRAY VS	// / /0 () //
89	FAO/0000672/2020	BHAGABAN BEHERA VS KANHU CHARAN BEHERA	S.K.NAYAK 2 VS	// / /0 () //
90	MACA/0000686/2020	MAHAMAD SAFIQUDIN VS SABDAR SAHA	PRADEEP KU.MISHRA VS	// / /0 () //
91	MACA/0000687/2020	LAXMI BISOI	PRADEEP KU.MISHRA	//



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		VS	VS	0
92	RSA/0000192/2020	DAMARUDHAR ROUSTRAY		//
		JIBARDHAN BHOI	D.P.MOHANTY	//
		VS	VS	0
93	WA/0000598/2020	PRAFULLA BHOI		//
		SUBHALAXMI MOHANTA	GYANA RANJAN SETHI	//
		VS	VS	0
94	WA/0000599/2020	PANCHAYATI RAJ		//
		SURJIT SINGH MAKHIJA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
95	WA/0000600/2020	COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR		//
		PRAVAS KUMAR SETHI	G.N.MISHRA	//
		VS	VS	0
96	WP(C)/0026842/2020	CENTRAL RESERVE POLICE FORCE		//
		BINATI BEHERA	SITIKANT MISHRA	//
		VS	VS	0
97	WP(C)/0026843/2020	STATE OF ODISHA		//
		SURYA NARAYAN SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
98	WP(C)/0026844/2020	STATE OF ODISHA		//
		SWAPNA SAGAR BARIK	SIDHESWAR MALLIK	//
		VS	VS	0
99	WP(C)/0026845/2020	UNION OF INDIA		//
		JAYANTA KUMAR SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
100	WP(C)/0026846/2020	STATE OF ODISHA		//
		AKSHAYA MAHAKUD	GAGAN BIHARI SINGH	//
		VS	VS	0
101	WP(C)/0026847/2020	STATE OF ODISHA		//
		VIJAYANJALI SCHOOL OF ENGINEERING	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
102	WP(C)/0026848/2020	STATE OF ODISHA		//
		TUKA RAM HIAL	TRILOCHAN NANDA	//
		VS	VS	0

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103	WP(C)/0026849/2020	UNION OF INDIA TRILOCHAN MAJHI VS	S.C.MEKAP VS	// // 0
104	WP(C)/0026850/2020	STATE OF ODISHA ASHOK MAJHI VS	S.C.MEKAP VS	// // 0
105	WP(C)/0026851/2020	STATE OF ODISHA KAUSIKA JAYAPURIA VS	S.C.MEKAP VS	// // 0
106	WP(C)/0026852/2020	STATE OF ODISHA JILESWAR JAYPURIA VS	S.C.MEKAP VS	// // 0
107	WP(C)/0026853/2020	STATE OF ODISHA BHASKAR CHANDRA PADHI VS	J.K.MISHRA..2 VS	// // 0
108	WP(C)/0026854/2020	STATE OF ODISHA BIJAY JAYSINGH VS	N.SAHANI VS	// // 0
109	WP(C)/0026855/2020	STATE OF ODISHA PHULESWARI DAS VS	ANUPAM DASH VS	// // 0
110	WP(C)/0026856/2020	STATE OF ODISHA RAMAKRUSHNA BEHERA VS	ANUPAM DASH VS	// // 0
111	WP(C)/0026857/2020	STATE OF ODISHA BHOLANATH MOHANTA VS	ANUPAM DASH VS	// // 0
112	WP(C)/0026858/2020	STATE OF ODISHA MITHILA MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
113	WP(C)/0026859/2020	STATE OF ODISHA BOBITA DAL VS	BHASKAR SAMANTARAY VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0026860/2020	KANCHAN MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
115	WP(C)/0026861/2020	BABURAM MALIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
116	WP(C)/0026862/2020	NARESH CHANDRA LENKA VS STATE OF ODISHA	D.P.JENA VS	// 0 //
117	WP(C)/0026863/2020	BICHITRA RANJAN BEHERA VS REGIONAL MANAGER RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
118	WP(C)/0026864/2020	YASMIN PARWIN VS REGIONAL MANAGER RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
119	WP(C)/0026865/2020	YASMIN PARWIN VS REGIONAL MANAGER RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
120	WP(C)/0026866/2020	BICHITRA RANJAN BEHERA VS REGIONAL MANAGER RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
121	WP(C)/0026867/2020	SUBRAT KUMAR NAIK VS THE TAHASILDAR KARANJIA	MANAS CHAND VS	// 0 //
122	WP(C)/0026868/2020	DUKSHI SHYAM MEHER VS INDIAN OIL CORPORATION LIMITED	AMIT PRASD BOSE VS	// 0 //
123	WP(C)/0026869/2020	RANJIT KUMBHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
124	WP(C)/0026870/2020	MANMATH SWAIN VS UNION OF INDIA	S.K.NAYAK..2 VS	// 0 //
125	WP(C)/0026871/2020	SIBA PRASAD NAYAK	PURUSOTTAM CHULI	//

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		VS	VS	0
126	WP(C)/0026872/2020	STATE OF ODISHA PRAFULLA KUMAR SINHA	MANAS PATI	//
		VS	VS	0
127	WP(C)/0026873/2020	COMMISSIONER CUM SECRETARY SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITY DEPT. TAPASWINI MAHAKUD	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
128	WP(C)/0026874/2020	STATE OF ODISHA RABINDRANATH NAYAK	ULLASH CH.MOHANTY	//
		VS	VS	0
129	WP(C)/0026875/2020	STATE OF ODISHA SHAILESH FATTECHAND BHIVGADE	CHINMOY PATRA	//
		VS	VS	0
130	WP(C)/0026876/2020	THE R.T.O.DHENKANAL M/S.OJAS TRADERS CONTRACTOR	SAMIR KUMAR MISHRA	//
		VS	VS	0
131	WP(C)/0026877/2020	STATE OF ODISHA MANJULATA SAHOO	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
132	WP(C)/0026878/2020	STATE OF ORISSA SIVARAM SAHU	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
133	WP(C)/0026879/2020	STATE OF ORISSA DHARANIDHARA BALABANTA RAY	KALPATARU MISHRA	//
		VS	VS	0
134	WP(C)/0026880/2020	STATE OF ODISHA MANMANTH KUMAR BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
135	WP(C)/0026881/2020	STATE OF ORISSA MINATI BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
136	WP(C)/0026882/2020	STATE OF ORISSA SONALI ROULA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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137	WP(C)/0026883/2020	STATE OF ORISSA M/S.HINDUSTAN BUILDERS VS	GOURIMOHAN RATH VS	// // 0
138	WP(C)/0026884/2020	STATE OF ODISHA UMESH KUMAR SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // 0
139	WP(C)/0026885/2020	STATE OF ORISSA AUROBINDA SAMAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
140	WP(C)/0026886/2020	STATE OF ORISSA UPENDRA KUMAR MALLICK VS	PRASANTA KUMAR PANDA VS	// // 0
141	WP(C)/0026887/2020	STATE OF ODISHA PRIYANKA CHOUDHRY VS	SUSHANTA KUMAR MISHRA VS	// // 0
142	WP(C)/0026888/2020	STATE OF ORISSA RABINARAYAN PALAI VS	SUSHANTA KUMAR MISHRA VS	// // 0
143	WP(C)/0026889/2020	STATE OF ORISSA SUKANT KUMAR PATRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
144	WP(C)/0026890/2020	STATE OF ODISHA BIJAYA KUMAR MURMU VS	SUSHANTA KUMAR MISHRA VS	// // 0
145	WP(C)/0026891/2020	STATE OF ORISSA SUBASH CHANDRA ROUT VS	KOUSIK ANANDA GURU VS	// // 0
146	WP(C)/0026892/2020	STATE OF ODISHA SUBASH CHANDRA ROUT VS	KOUSIK ANANDA GURU VS	// // 0
147	WP(C)/0026893/2020	STATE OF ODISHA DR.KALI CHARAN CHOUDHURY VS STATE OF ODISHA	GOPINATH PANDA VS	// // 0 //

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148	WP(C)/0026894/2020	BISWAJITA SWAIN VS STATE OF ODISHA	PRAMOD CH.SEJPADA VS	// 0 //
149	WP(C)/0026895/2020	JYOTSHNAMAYEE MOHANTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
150	WP(C)/0026896/2020	ABANI KANTA RANA VS STATE OF ODISHA	G.P.JENA VS	// 0 //
151	WP(C)/0026897/2020	WESTERN ELECTRICITY SUPPLY COMPANY VS PRESIDENT GRIEVANCE REDRESSAL FORUM	PRANJAN KUMAR TRIPATHY VS	// 0 //
152	WP(C)/0026898/2020	CUTTACK JILLA BAND PARTY ASSOCIATION VS STATE OF ODISHA	D.P.JENA VS	// 0 //
153	WP(C)/0026899/2020	M/S. KAMALA AGENCIES VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
154	WP(C)/0026900/2020	MANAS KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
155	WP(C)/0026901/2020	SHREE MAAA BIDYAPITHA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
156	WP(C)/0026902/2020	MANOJ KUMAR PALAI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
157	WP(C)/0026903/2020	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	MONOJ KUMAR PANDA VS	// 0 //
158	WP(C)/0026904/2020	MD.MOJAHID @ MD.MOJAHID ANSARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
159	WP(C)/0026905/2020	THANA SUNDAR GARNAIK	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0026906/2020	CHHALA PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0026907/2020	SANJUKTA KUMARI PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0026908/2020	AJAYA KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0026909/2020	GOBARDHAN SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0026910/2020	BANAMALI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0026911/2020	PRATAP KUMAR DWIBEDY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0026912/2020	TIRTHARAJ PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0026913/2020	SANJUBALA PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0026914/2020	AINTHU NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0026915/2020	BINOD KUMAR SATAPATHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0026916/2020	PRATAP KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0

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171	WP(C)/0026917/2020	STATE OF ODISHA SANKARSAN PRADHAN VS	K.K.SWAIN VS	// // ()
172	WP(C)/0026918/2020	STATE OF ODISHA SANDHYA RANI SINHA VS	K.K.SWAIN VS	// // ()
173	WP(C)/0026919/2020	STATE OF ODISHA PUSPANJALI BISWAL VS	K.K.SWAIN VS	// // ()
174	WP(C)/0026920/2020	STATE OF ODISHA BIJAYA KUMAR NAIK VS	K.K.SWAIN VS	// // ()
175	WP(C)/0026921/2020	STATE OF ODISHA SANTILATA PARIDA VS	K.K.SWAIN VS	// // ()
176	WP(C)/0026922/2020	STATE OF ODISHA NISHAMANI SAI VS	K.K.SWAIN VS	// // ()
177	WP(C)/0026923/2020	STATE OF ODISHA UDAYA KUMAR NAIK VS	K.K.SWAIN VS	// // ()
178	WP(C)/0026924/2020	STATE OF ODISHA JUGAJANMA PRADHAN VS	K.K.SWAIN VS	// // ()
179	ABLAPL/0012392/2020	STATE OF ODISHA BUTUNA MALLIK @ HIMANSU MALLIK VS	DEEPAK KU SAHOO VS	// PATKURA /221 /2020 ()
180	ABLAPL/0012393/2020	STATE OF ODISHA ALEKHA BEHERA @ ALEKHA DASH VS	DEEPAK KU SAHOO VS	// PATKURA /221 /2020 ()
181	ABLAPL/0012394/2020	STATE OF ODISHA LOCHANI DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	// TIRTOL /290 /2020 () //



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182	ABLAPL/0012395/2020	DEEPAK GUPTA VS STATE OF ODISHA	B.SAHOO VS	BARGARH /188 /2020 () //
183	ABLAPL/0012396/2020	SANTOSH KUMAR SAHU @ LANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /117 /2020 () //
184	ABLAPL/0012397/2020	LIMU @ LACHHAMAN SAMAL VS STATE OF ODISHA	SRIKANTA KU. NATH VS	BALIMI /133 /2020 () //
185	ABLAPL/0012398/2020	LITU GADANAYAK VS STATE OF ODISHA	JASHOBANTA DASH VS	CHHENDIPADA /366 /2020 () //
186	ABLAPL/0012399/2020	MANGAL CHARAN MALLICK VS STATE OF ODISHA	J.K.MISHRA-2 VS	SINGLA /148 /2020 () //
187	ABLAPL/0012400/2020	GYANESH KUMAR JYOTIRANJAN MISHRA @ BIREN VS STATE OF ODISHA	SANKAR TRIPATHY VS	NIALI /137 /2020 () //
188	ABLAPL/0012401/2020	CHAINA @ CHAITANYA BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA-3 VS	BOLAGARH P.S. /154 /2020 () //
189	ABLAPL/0012402/2020	MALAY NAIK @ LIPU VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /282 /2020 () //
190	ABLAPL/0012403/2020	SIBA MANGARAJ @ SADASIBA MANGARAJ VS STATE OF ODISHA	RANJAN KU. NAYAK VS	AIR FIELD P.S. /192 /2020 () //
191	ABLAPL/0012404/2020	ASHOK SETHI VS STATE OF ODISHA	H.N.MOHAPATRA VS	JAGANNATHA PRASAD /216 /2020 () //
192	ABLAPL/0012405/2020	MAHADEBA MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /124 /2020 () //
193	ABLAPL/0012406/2020	SK.WASIM	MANAS CHAND	RAMACHANDAPUR /37 /2020

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		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0012407/2020	DEEPAK RANJAN SAHOO @ PINKUN SAHU	MAHES DAS	KHANDAGIRI P.S. /555 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0012408/2020	MALAYA KUMAR BHUYAN	B.K.NAYAK	DELANGA /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0012409/2020	GANESH MOHANTY	ABHISHEK DASH	BARIPADA TOWN /675 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0012410/2020	MANAS RANJAN SAHOO @ MANASH SAHOO	PARSURAM PANDA	MAHAKALPARA /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0012411/2020	SANJAYA KUMAR GIRI	RAMESH KUMAR SAHU	MURUDA /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0012412/2020	SANTOSH KUMAR PATTANAİK	A.PATTANAİK	RANPUR /283 /2020
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0012413/2020	PRAMOD KUMAR MAHALİK	NIRANJAN PANDA	BASUDEVPUR /173 /2019
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0012414/2020	SANJAY KUMAR DAS	PARTHA SARATHI NAYAK	BHANDARIPOKHARI /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0012415/2020	KAMALA DAS	PARTHA SARATHI NAYAK	BHANDARIPOKHARI /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0012416/2020	DILU @ SAMBIT KUMAR MISHRA	PARTHA SARATHI NAYAK	FATEGARH /129 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0012417/2020	DIPAK KUMAR SINGHARAY	TARA PRASAD MOHAPATRA	SEA BEACH /167 /2015
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0012418/2020	STATE OF ODISHA BARENDRA DEY VS	RAJIB LOCHAN PATTNAIK VS	// KAMARDA /93 /2020 ()
206	ABLAPL/0012419/2020	STATE OF ODISHA DANDUA @ SOUMYA RANJAN BEHERA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /68 /2020 ()
207	ABLAPL/0012420/2020	STATE OF ODISHA SHATRUGHNA PRADHAN VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /196 /2004 ()
208	ABLAPL/0012421/2020	STATE OF ODISHA PADMANA SAUANTA VS	TARA PRASAD MOHAPATRA VS	// REMUNA /163 /2020 ()
209	ABLAPL/0012422/2020	STATE OF ODISHA SURYAKANTA SINGH VS	TARA PRASAD MOHAPATRA VS	// TALABANIA /151 /2020 ()
210	ABLAPL/0012423/2020	STATE OF ODISHA RINKU MANGARAJ @ SUMIT KUMAR MANGARAJ VS	SANJAYASACHI MISHRA VS	// JATNI P.S. /378 /2020 ()
211	ABLAPL/0012424/2020	STATE OF ODISHA KALIA NAYAK @ HAREKRUSHNA NAIK VS	PRABIR KUMAR RAY VS	// GHATAGAON /124 /2020 ()
212	ABLAPL/0012425/2020	STATE OF ODISHA ASMA BEGUM VS	GEETANJALI MAJHI VS	// SECTOR-7 /104 /2020 ()
213	ABLAPL/0012426/2020	STATE OF ODISHA JEETAN @ JEETENDRA KUMAR NAYAK VS	SATYA NARAYAN MISHRA-4 VS	// BHADRAK RURAL /476 /2020 ()
214	ABLAPL/0012427/2020	STATE OF ODISHA DURYODHAN SAHOO VS	AMIT KUMAR NATH VS	// //0 ()
215	ABLAPL/0012428/2020	STATE OF ODISHA SANJAY KUMAR NAYAK VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// BHANDARIPOKHARI /179 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0012429/2020	SANJEET SEKHAR SAHU @ JILU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	ANGUL TOWN /1129 /2020 () //
217	ABLAPL/0012430/2020	SURESH MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	TIHIDI /252 /2020 () //
218	ABLAPL/0012431/2020	SK.EZAZUL HAQUE @ SK. AJADUL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /255 /2020 () //
219	ABLAPL/0012432/2020	BIRENDRA KHORA VS STATE OF ODISHA	PRADEEP KU PARIDA VS	BORIGUMMA /135 /2020 () //
220	ABLAPL/0012433/2020	BENU BEHERA @ PRASAD BEHERA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	REAMAL /165 /2020 () //
221	ABLAPL/0012434/2020	DIPU @ DEEPU SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /660 /2020 () //
222	ABLAPL/0012435/2020	PRAMOD KUMAR MOHARANA VS STATE OF ODISHA	S.K.PADHI VS	PIPLI /288 /2020 () //
223	WPC(OA)/0002335/2018	KEDAR CHANDRA BEHERA VS STATE OF ODISHA	M/S.PRASANTA KUMAR MISHRA VS	// () //
224	WPC(OAC)/0000403/2015	DHIREN CHANDRA MOHANTA VS STATE OF ODISHA	M/S.D.K.PATNAIK VS	// () //
225	WPC(OAC)/0003527/2016	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	M/S.USHARANI PADHI VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	66/2020 JCRLA/25/2017	SK.MENON HUSSAIN-MP	GOKULANANDA MOHAPATRA
2	159/2020 TRP(C)/11/2020	ANURADHA PATI-MP	SUDEEP KUMAR SARANGI
3	173/2020 CRLMP/1193/2020	RANJIT KUMAR PATTNAIK @ RANJIT @ RANJIT PATTNAIK-MP	PRASANNA KUMAR MISHRA
4	175/2020 WPC(OAC)/403/2015	DHIREN CHANDRA MOHANTA-MP	M/S.D.K.PATNAIK
5	390/2020 RSA/192/2020	JIBARDHAN BHOI-MP	D.P.MOHANTY
6	391/2020 RSA/80/2015	MANJULATA PRADHAN-MP	M/S.J.R.DASH
7	529/2020 CMP/545/2020	NAMITA POTHAL-MP	ABHISHEK DASH
8	530/2020 CMP/493/2020	AMARNATH SAHU-MP	SUMITRA MOHANTY
9	531/2020 CMP/523/2020	SUDHANSUBALA DAS-MP	BIBHUTI BHUSAN MISHRA (2)
10	532/2020 CMP/546/2020	GOBINDA CHANDRA SAHOO-MP	PRASANNA KUMAR SWAIN
11	533/2020 CMP/547/2020	JAYANTI SAHOO-MP	PRASANTA KUMAR SATAPATHY
12	534/2020 CMP/548/2020	CHINMAYA BHUSAN DASH-MP	AJAYA KUMAR DASH
13	647/2020 FAO/625/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. HRIKASH KUMAR MOHANTY	HRIKASH KUMAR MOHANTY
14	648/2020 FAO/625/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. HRIKASH KUMAR MOHANTY	HRIKASH KUMAR MOHANTY
15	911/2020 ABLAPL/9602/2020	SUBASH KUMAR SAHOO-MP	Lingaraj Sarangi
16	950/2020 CRLMC/1432/2020	MADHABILATA PAL-MP	PRANAB KUMAR SAMANTRAY
17	951/2020 CRLMC/1418/2020	SUJIT KUMAR NAYAK @ DUKHIA NAYAK @ DHOKADA-MP	PARTHA SARATHI NAYAK
18	952/2020 CRLMC/1433/2020	MANASI NAYAK-MP	S.K.NAYAK 2
19	961/2020 BLAPL/1611/2020	DEEPAK @ GANAPATI NIAL-MP	MOHENDRA KUMAR MOHAPATRO
20	962/2020 BLAPL/1600/2020	DEEPAK @ GANAPATI NIAL-MP	MOHENDRA KUMAR MOHAPATRO
21	988/2020 CRLA/358/2012	BALARAM NAIK-MP	M/S.S.S.RAY
22	989/2020 CRLA/831/2019	ASHOK KU.BAUT-MP	M/S.BIJAYA KUMAR RAGADA
23	990/2020 CRLA/13/2018	SATYA ROUT-MP	M/S.GAJENDRANATH ROUT
24	991/2020 CRLA/734/2018	NAKHIA@SUSHILA@SUSIL@LAXMIDHAR SAHU@LAXMI SAHOO-MP	PRANAB KUMAR SAMANTRAY
25	1153/2020 MACA/686/2020	MAHAMAD SAFIQUDIN-MP	PRADEEP KU.MISHRA
26	1154/2020	LAXMI BISOI-MP	PRADEEP KU.MISHRA

	MACA/687/2020		
27	1299/2020 WA/598/2020	SUBHALAXMI MOHANTA-MP	GYANA RANJAN SETHI
28	1300/2020 WA/599/2020	SURJIT SINGH MAKHIJA-MP	SUSHANTA KUMAR JOSHI
29	1301/2020 WA/600/2020	PRAVAS KUMAR SETHI-MP	G.N.MISHRA
30	1302/2020 WA/82/2019	MANAGEMENT OF SANJAY MEMORIAL INSTITUTE OF TECHNOLOGY-MP	CHINMOY PATNARAY
31	1303/2020 WA/341/2020	DR. SUNIL KUMAR BISHOYI-MP	S.D.ROUTRAY
32	1304/2020 WA/331/2020	HARAPRIYA SAHOO-MP	BUDHADEV ROUTRAY
33	11856/2020 WP(C)/26842/2020	BINATI BEHERA-MP	SITIKANT MISHRA
34	11857/2020 WP(C)/26844/2020	SWAPNA SAGAR BARIK-MP	SIDHESWAR MALLIK
35	11858/2020 WP(C)/24671/2020	RAJASHREE PATTNAIAK-MP	AKSHAYA PANDEY
36	11859/2020 WP(C)/26199/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED-MP	DM PATTNAIK
37	11860/2020 WP(C)/26199/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED-MP	DM PATTNAIK
38	11861/2020 WP(C)/26199/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED-MP	DM PATTNAIK
39	11864/2020 WP(C)/4548/2020	SMARANIKA RATH-MP	M/S.L.K.MOHANTY
40	11865/2020 WP(C)/28847/2019	ANANTA KUMAR BEHERA-MP	L.K.MOHANTY
41	11866/2020 WP(C)/4540/2020	PRANGYA SAHOO-MP	M/S.L.K.MOHANTY
42	11867/2020 WP(C)/18295/2020	PRAMOD KUMAR-MP	TANMAY MISHRA
43	11868/2020 WP(C)/20483/2020	DR. CHINMAYA KUMAR PANDA-MP	BUDHADEV ROUTRAY
44	11869/2020 WP(C)/26040/2020	SHINE SUHANA PANDA-MP	PRADEEP KUMAR DAS
45	11870/2020 WP(C)/26847/2020	VIJAYANJALI SCHOOL OF ENGINEERING-MP	CHINMAYA KUMAR NAYAK
46	11871/2020 WP(C)/26848/2020	TUKA RAM HIAL-MP	TRILOCHAN NANDA
47	11872/2020 WP(C)/21574/2020	SOMANATH SUBUDHI-MP	SUDARSAN BEHERA
48	11873/2020 WP(C)/20234/2020	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
49	11874/2020 WP(C)/26853/2020	BHASKAR CHANDRA PADHI-MP	J.K.MISHRA..2
50	11875/2020 WP(C)/20234/2020	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
51	11876/2020 WP(C)/26868/2020	DUKSHI SHYAM MEHER-MP	AMIT PRASD BOSE
52	11877/2020 WP(C)/4621/2018	ORIENTAL BANK OF COMMERCE-MP	M/S.SUSANTA KUMAR DASH
53	11878/2020 WP(C)/26871/2020	SIBA PRASAD NAYAK-MP	PURUSOTTAM CHULI
54	11879/2020 WP(C)/26875/2020	SHAILESH FATTECHAND BHIVGADE-MP	CHINMOY PATRA
55	11880/2020 WP(C)/24789/2020	SUBRAT BHOI-MP	PRATHA SARATHI NAYAK
56	11881/2020 WP(C)/26876/2020	M/S.OJAS TRADERS CONTRACTOR-MP	SAMIR KUMAR MISHRA
57	11882/2020 WP(C)/26879/2020	DHARANIDHARA BALABANTA RAY-MP	KALPATARU MISHRA

58	11883/2020 WP(C)/26883/2020	M/S.HINDUSTAN BUILDERS-MP	GOURIMOHAN RATH
59	11885/2020 WP(C)/14538/2020	M/S. PROTECTION MANUFACTURERS PVT. LTD.-MP	M/S. MANOJ KUMAR MISHRA
60	11886/2020 WP(C)/12396/2020	MANOJ KU.PARIDA-MP	SATYABRATA MOHANTY
61	11887/2020 WP(C)/26891/2020	SUBASH CHANDRA ROUT-MP	KOUSIK ANANDA GURU
62	11888/2020 WP(C)/14638/2016	M/S.GRAFTEK PVT.LTD.-MP	BISWAMBER MOHANTY
63	11889/2020 WP(C)/26892/2020	SUBASH CHANDRA ROUT-MP	KOUSIK ANANDA GURU
64	11890/2020 WP(C)/26897/2020	WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.-MP	PRASANTA KUMAR TRIPATHY
65	11891/2020 WP(C)/26901/2020	SHREE MAAA BIDYAPITHA-MP	NIRANJAN LENKA
66	11892/2020 WP(C)/26902/2020	MANOJ KUMAR PALAI-MP	PRADEEP KUMAR DAS
67	11893/2020 WP(C)/26904/2020	MD.MOJAHID @ MD.MOJAHID ANSARI-MP	NIRANJAN LENKA
68	646/2020 FAO/622/2020	NATIONAL INSURANCE COMPANY LTD.-MP	
69	912/2020 ABLAPL/6099/2018	AJITA MOHANTY-MP	
70	913/2020 ABLAPL/9302/2020	RAJIB LOCHAN MOHANTY-MP	
71	914/2020 ABLAPL/9344/2020	SANDHYARANI BEHERA-MP	
72	915/2020 ABLAPL/9253/2020	SANDHYARANI BEHERA-MP	
73	963/2020 BLAPL/5030/2020	MANOJ KUMAR ROUT-MP	
74	11862/2020 WP(C)/591/2006	PRATAP CH.ROUT-MP	
75	11863/2020 WP(C)/591/2006	PRATAP CH.ROUT-MP	
76	11884/2020 WP(C)/22177/2020	SUGUDA MURMU-MP	